

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

55. C.P.(CAA)/69(MB)2023 In C.A.(CAA)/236(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2023**

NAME OF THE PARTIES: - Skm Enterprises Private Limited

APPEARANCES: -

FOR THE APPLICANT : Absent

Section: Sec. 230-232 - Second Motion

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.06.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)